

CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL

West Block -2, R.K. Puram
NEW DELHI

Date: 17 May 2020

OFFICE ORDER

In view of the Order dated 17.5.2020 issued by the Ministry of Home Affairs, and in supersession of Office Orders dated 14.5.2020 and 15.5.2020, Hon'ble President directs that the Principal Bench and all the Regional Benches of the Tribunal will not function from 18.5.2020 to 22.5.2020. The roster issued for the attendance of staff may be modified accordingly.

By Order,

(Bineesh Kumar K. S.)
Registrar

Copy to:

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. Hon'ble Members, CESTAT, All Benches.
3. Deputy Registrars/Assistant Registrars/HOO, CESTAT, All Benches.
4. Bar Association, CESTAT, New Delhi/Mumbai/Kolkata/Chennai/Bangaluru/Ahmedabad/Allahabad/Chandigarh/Hyderabad.
5. Chief Commissioner (AR)/Commissioner (AR), CESTAT, New Delhi/all Benches.
6. Notice Board/Website.